

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

ANDHRA PRADESH JUDICIAL SERVICE –Transfers and Postings of District Judges – **REVISED ORDERS - ISSUED.**

ROC.NO.631/2026-B.SPL.

NOTIFICATION NO.557-B.SPL.

DATED:30.07.2026

READ:

1. G.O.Ms.No.45, Law (LA & J – SC.F) Department, dated 04.06.2026.
2. High Court's Notification No.545-B.Spl., dated 24.07.2026.

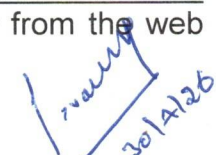
In continuation of the High Court's Notification 2nd read above, the High Court made the following revised Transfer and Posting of District Judge:-

Sri Praveer Bhanj Deo, who has been appointed as District and Sessions Judge (Entry Level) by Direct Recruitment under 25% quota for the year 2025 vide G.O.Ms.No.45, Law (L.A & J – SC.F) Department, dated 04.06.2026, and posted as III Additional District and Sessions Judge, Bhimavaram, West Godavari District, vide High Court's Notification No.545-B.Spl., dated 24.07.2026 is posted as XI Additional District and Sessions Judge, Tadepalligudem, West Godavari District instead of III Additional District and Sessions Judge, Bhimavaram, West Godavari District.

The posting of Sri Praveer Bhanj Deo, as III Additional District and Sessions Judge, Bhimavaram, West Godavari District as ordered in the High Court's Notification 2nd read above, is hereby cancelled.

1. Sri Praveer Bhanj Deo, is directed to take charge of his post from the IV Additional District and Sessions Judge, Tanuku, West Godavari District **on or before 01.08.2026.**
2. The Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Bhimavaram, who is holding full additional charge of the post of III Additional District and Sessions Judge, Bhimavaram, shall continue to be in full additional charge of the said post until further orders.

NOTE: The Order placed in the High Court's Website <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra
6. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Satiation, Thulluru Mandal, Guntur District.
8. The Principal District and Sessions Judge, West Godavari at Eluru.
9. The I Additional District and Sessions Judge, West Godavari at Eluru.
10. The III Additional District and Sessions Judge, Bhimavaram, West Godavari District.
11. The Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Bhimavaram, West Godavari District.
12. The XI Additional District and Sessions Judge, Tadepalligudem, West Godavari District
13. The IV Additional District and Sessions Judge, Tanuku, West Godavari District.
14. The District Treasury Officer, Eluru, West Godavari District.
15. The Sub Treasury Officer, Bhimavaram, Tadepalligudem, Tanuku, West Godavari District.